

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 603
IB-933/ND/2020

IN THE MATTER OF:

M/s. Drive India Enterprise Solutions Limited

...PETITIONER

Vs.

M/s. BTM Exports Limited

...RESPONDENT

Section

U/s 9 of IB Code, 2016

Order delivered on 15.03.2023
(Virtual Hearing)

Coram:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Operational Creditor :Mr. Jitender Choudhary, Mr. Pranaya Goyal, Ms. Apoorva Kaushik, Ms. Shilpa Chadha and Mr. Girish Shankar, Advs.

For the Respondent/Corporate Debtor :Mr. Siddharth Dutta, Adv.

ORDER

Heard the arguments advanced by Mr. Jitender Choudhary, Ld. Advocate appearing for the Petitioner in part. List the matter on **21.03.2023** for further arguments.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Bachu Venkat Balaram Das)
Member (J)